GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:55 ANSWERED ON:08.08.2012 NEW COLLEGES Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether most of the students fail to get admission into colleges after passing the twelfth class in Delhi;
- (b) if so, whether keeping in view the rising population of Delhi and the students of other States, there are very limited seats in engineering colleges in Delhi;
- (c) if so, whether the Government proposes to open new graduate level colleges and engineering colleges/institutions in Delhi in the coming years; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a): While most students do get admission into colleges after passing the twelfth class in Delhi, it is true that some students may not be getting admission in an institution of their choice.
- (b): As per information supplied by the All India Council for Technical Education (AICTE), in Delhi there are 19 engineering colleges, with a total of 7150 seats available in various courses in addition to the engineering seats provided by Central Government in National Institute of Technology (NIT) Delhi and Indian Institute of Technology (IIT) Delhi.
- (c) & (d): The Central Government has established a National Institution of Technology in Delhi in 2010 in which 50% of the seats are provided for residents of Delhi and Chandigarh. Consequent to passing of the Central Educational Institutions (Reservation in Admission) Act, 2006, the Central Government has increased the intake capacity in all Central Educational Institutions (CEI) including technical institutions, to an extent of 54% including in IIT Delhi. This has led to enormous expansion of seats available in CEIs. In 2009, the Delhi Government converted the erstwhile Delhi College of Engineering into a university and established the Delhi Technological University. However, increase of intake capacity in State controlled public institutions falls under the purview of State Government.